

**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) **FOR THE ATTENTION OF THE CREDITORS OF M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED**

**RELEVANT PARTICULARS**

1. Name of Corporate Debtor	BEST & CROMPTON ENGINEERING PROJECTS LIMITED
2. Date of Incorporation of Corporate Debtor	21.12.1999
3. Authority under which Corporate Debtor is Incorporated / Registered	ROC- CHENNAI
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U28920TN1999PLC043385
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: No.19A, Emerald Apartments, Flat No.4, First Floor, Wheatcroft's Road, Nungambakkam, Chennai - 600034.
6. Insolvency Commencement Date in respect of Corporate Debtor	04.04.2025 (Order uploaded on 09.04.2025)
7. Estimated Date of Closure of Insolvency Resolution Process	06.10.2025
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	V.DURASAMY Reg No: IBBI/PA-002/IP-N00609/2018-2019/11862
9. Address and e-mail of the Interim Resolution Professional, as registered with the board	V.DURASAMY INSOLVENCY RESOLUTION PROFESSIONAL Reg No: IBBI/PA-002/IP-N00609/2018-2019/11862 397, Precision Plaza, No. 23, Third Floor, Teynampet, Anna Salai, Chennai - 600 018. karurdurai.samy@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	397, Precision Plaza, No. 23, Third Floor, Teynampet, Anna Salai, Chennai-600 018 bcepcirp@gmail.com
11. Last Date for Submission of Claims	24.04.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: As contained in the Serial No 10.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED on 04.04.2025..

The creditors of M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED are hereby called upon to submit their claims with proof on or before 24.04.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 11.04.2025  
Place: Chennai

V.DURASAMY  
INTERIM RESOLUTION PROFESSIONAL  
(Reg No: IBBI/PA-002/IP- N00609/2018-2019/11862)

**FORM A**

**வாய்வு அறிவிப்பு**

இந்திய தொழில் நிறைவு மற்றும் நிர்வாக நிறைவு வாரியம், (கார்ப்போரேட் நபர்களுக்கான நிர்வாகவழி தீர்வு நடைமுறைகள்) ஒழுங்கு விதி 2016, ஒழுங்கு விதி 6-ன் கீழ் "M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED" க்கு கடன் வழங்கியவர்களின் கவனத்திற்கு முக்கிய விபரங்கள்

1. கடன்பெற்ற கார்ப்போரேட் நிறுவனம்	BEST & CROMPTON ENGINEERING PROJECTS LIMITED
2. கடன்பெற்ற கார்ப்போரேட் நிறுவனம் நிறுவப்பட்ட ஆண்டு	21.12.1999
3. கடன்பெற்ற கார்ப்போரேட் நிறுவனம் பதிவு செய்துள்ள / இணைப்பு பெற்றுள்ள அதிகார அமைப்பு	ROC- சென்னை
4. கடன்பெற்ற கார்ப்போரேட் நிறுவனத்தின் கார்ப்போரேட் அடையாள எண்.	U28920TN1999PLC043385
5. கடன்பெற்ற கார்ப்போரேட் நிறுவனத்தின் பதிவு அலுவலக முகவரி & முதன்மை அலுவலக முகவரி	பதிவு அலுவலகம்: எண்.19A, எமாerald அபார்ட்மென்ட்ஸ், பிளாட் எண். 4, முதல் தளம், வீட்டிராக்ரஃப்ட் சாலை, நுங்கம்பாக்கம், சென்னை - 600034.
6. கடன்பெற்ற கார்ப்போரேட் நிறுவனத்தின் இன்சாலவன்சி தொடங்கும் தேதி	04.04.2025 (Order uploaded on 09.04.2025)
7. இன்சாலவன்சி தீர்வு நடைமுறை முடிவாகும் என எதிர்பார்க்கப்படும் தேதி	06.10.2025
8. இடைக்கால தீர்வு கொண்டுவரத் தொழில்முறை நபரின் பெயர், மற்றும் பதிவு எண்.	V.துரைசாமி Reg No: IBBI/PA-002/IP-N00609/2018-2019/11862
9. இடைக்கால தீர்வு கொண்டுவரத் தொழில்முறை நபரின் முகவரி மற்றும் மின்னஞ்சல் முகவரி	V.துரைசாமி INSOLVENCY RESOLUTION PROFESSIONAL Reg No: IBBI/PA-002/IP-N00609/2018-2019/11862 397, பிபிசிபிளாஸ் பிளாசா, எண்.23, மூன்றாவது தளம், தேனாம்பேட்டை, அண்ணா சாலை, சென்னை- 600 018 karurdurai.samy@gmail.com
10. இடைக்கால தீர்வு கொண்டுவரத் தொழில்முறை நபரின் கடித முகவரி & மின்னஞ்சல் முகவரி	397, பிபிசிபிளாஸ் பிளாசா, எண்.23, மூன்றாவது தளம், தேனாம்பேட்டை, அண்ணா சாலை, சென்னை-600 018 bcepcirp@gmail.com
11. கோரிக்கைகள் சமர்ப்பிக்க இறுதி தேதி	24.04.2025
12. பிரிவு 21 உட்பிரிவு (6A)-ன் உட்கூறு (b)-ன் கீழ் இடைக்கால தீர்வு தொழில் முறையாளரால் பிரிக்கப்பட்ட கடன்தாரர்கள் வகைகள் (ஏதேனும் இருப்பின்)	இல்லை
13. ஒரு வகை கடன்தாரர்களின் அதிகாரப்பூர்வ பிரதிநிதியாக செயல்பட அடையாளம் காணப்பட்ட தொழில் நிறைவு தொழில்முறையாளரின் பெயர்கள் (ஒவ்வொரு வகைக்கும் மூன்று பெயர்கள்)	இல்லை
14. (a) பொருத்தமான படிவங்கள் மற்றும் (b) அதிகாரப்பூர்வ பிரதிநிதிகளின் விபரங்கள் கிடைக்கும் முகவரி	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> நேரடி(Physical) முகவரி: வரிசை எண்.10-ல் உள்ளது

M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED நிறுவனத்தின் பெருநிறுவன தொழில் தீர்வுக்கும் செயல் முறையை தேசிய நிறுவன சட்ட தீர்வுபாயம் 04.04.2025 அன்று உத்தரவிட்டுள்ளது.

M/S. BEST & CROMPTON ENGINEERING PROJECTS LIMITED நிறுவனத்திற்கு கடன்தாரர்கள், உரிமை கோரிக்கை சான்றிதழ்களை இடைக்கால தீர்வு தொழில் முறையாளரிடம் அட்டவணை 10-ல் குறிப்பிடப்பட்டுள்ள விலாசத்தில் 24.04.2025 அன்று அல்லது அதற்கு முன்பாக சமர்ப்பிக்க வேண்டும்.

நிதி கடன்தாரர்கள் உரிமை கோரிக்கைகளை ஆதாரத்துடன் மின்னணு முறையில் மட்டும் சமர்ப்பிக்க வேண்டும். மற்றவர்கள் உரிமை கோரிக்கைகளை ஆதாரத்துடன் நேரிலோ அல்லது தபாலிலோ அல்லது மின்னணு மூலம் சமர்ப்பிக்கலாம்.

பொய்யான அல்லது திசைத்திருப்ப கூடிய கோரிக்கைக்கான ஆதாரங்களை சமர்ப்பித்தால் அது அபராதம் / தண்டனைக்கு வழிவகுக்கும்.

தேதி : 11.04.2025  
இடம் : சென்னை

V.துரைசாமி  
இடைக்கால தீர்வு தொழில் முறையாளரின் பெயர்  
(Reg No: IBBI/PA-002/IP- N00609/2018-2019/11862)

Published in Financial Express  
(English)  
Hindu (Tamil), Chennai edition  
on 11.04.2025

